

RAJATH FINANCE LIMITED

Registered Office: 208-215, Star Plaza, Phulchhab Chowk, Rajkot, Gujarat – 360001, India.

Website: <https://rajathfinance.in/> | Tel. No: 0281-2454 271 | Email: rajathfin@hotmail.com

Corporate Identification Number: L65910GJ1984PLC007486

Open Offer for acquisition of up to 10,40,000 (Ten Lakh Forty Thousand) fully paid-up Equity Shares of face value of ₹10/- each ("Equity Shares") representing 26.00% of Fully Paid-up Equity Share Capital, from the Public Shareholders of Rajath Finance Limited ("Target Company") by "9Anium Tech LLP"; (hereinafter referred as "Acquirer") together with Gautam K. Shah (PAC-1), Vishwanathan V. Iyer (PAC-2), Shubhra T. Singh (PAC-3) and Beena M. Shah (PAC-4) (PAC-1, PAC-2, PAC-3 and PAC-4 hereinafter collectively referred to as "PACs") at a price of ₹13.11 (Rupees Thirteen and Paise Eleven only) per Equity Share ("Offer") pursuant to and in compliance with Regulation 3(1) and Regulation 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI SAST Regulations").

This Post Offer Advertisement ("Post Offer Public Announcement") is being issued by Vivro Financial Services Private Limited, ("Manager to the Offer"), on behalf of the Acquirer and PACs pursuant to Regulation 18(12) of the SEBI SAST Regulations. The Detailed Public Statement with respect to the aforementioned offer was published on October 07, 2022 in the Financial Express (English- All editions), Jansatta (Hindi -All editions), Financial Express (Gujarati - Ahmedabad edition) and Navshakti (Regional-Marathi edition) ("Newspapers"). The Pre-Offer Advertisement cum Corrigendum to the DPS was published on March 15, 2023 in the same Newspapers.

Capitalized terms used but not defined in this Post Offer Advertisement shall have the same meanings assigned to such terms in the Letter of Offer dated March 03, 2023.

Sr. No.	Particulars	Details
1	Name of the Target Company:	Rajath Finance Limited
2	Name of the Acquirer(s)/ Pac(s)	9Anium Tech LLP" ("Acquirer") together with Gautam K. Shah (PAC-1), Vishwanathan V. Iyer (PAC-2), Shubhra T. Singh (PAC-3) and Beena M. Shah (PAC-4).
3	Name of the Manager to the Offer	Vivro Financial Services Private Limited
4	Name of the Registrar to the Offer	Link Intime India Private Limited
5.	Offer Details:	
	a. Date of Opening of the Offer	Friday, March 17, 2023
	b. Date of Closing of the Offer	Monday, April 03, 2023
6.	Date of Payment of Consideration	Thursday, April 20, 2023*

*Since no equity shares were tendered in the Open Offer, payment of consideration to shareholders is not applicable.

7. Details of Acquisition


Sr. No.	Particulars	Proposed in the Offer Document	Actuals		
7.1	Offer Price (in ₹)	₹13.11 per Equity Share	₹13.11 per Equity Share		
7.2	Aggregate number of Equity Shares tendered	10,40,000	NIL		
7.3	Aggregate number of Equity Shares accepted	10,40,000	NIL		
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 1,36,34,400/-	NIL		
7.5	Shareholding of the Acquirer and the PAC before Agreements / Public Announcement				
	• Number of Equity Shares				
	a. Acquirer(s)	NIL	NIL		
	b. PACs	NIL	NIL		
	• % of Fully Diluted Equity Share Capital	NIL	NIL		
7.6	Equity Shares Acquired by way of Share Purchase Agreement dated September 29, 2022				
	• Number	27,90,555	27,90,555		
	• % of Fully Diluted Equity Share Capital	69.76%	69.76%		
7.7	Equity Shares Acquired by way of Open Offer				
	• Number of Equity Shares acquired	10,40,000	NIL		
	• % of Fully Diluted Equity Share Capital	26.00%	NIL		
7.8	Shares acquired after Detailed Public Statement				
	• Number of Equity Shares acquired	NIL	NIL		
	• Price of the shares acquired	NIL	NIL		
	• % of Fully Diluted Equity Share Capital	NIL	NIL		
7.9	Post offer shareholding of Acquirers and PACs				
	• Number of Equity Shares				
	a. Acquirer	38,30,555	27,90,555*		
	b. PACs	Nil	Nil		
	• % of Fully Diluted Equity Share Capital				
a. Acquirer	95.76%	69.76%			
b. PACs	Nil	Nil			
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	12,09,445	1,69,445	12,09,445	12,09,445
	• % of Fully Diluted Equity Share Capital	30.24	4.24%	30.24	30.24

*The Acquirer will consummate the transaction pursuant to Share Purchase Agreement in accordance with the provisions of Regulation 22(1) of SEBI (SAST) Regulations and will make an application for reclassification as Promoter of the Target Company in accordance with the provisions of Regulation 31(A)(10) of SEBI (LODR) Regulations.

8. The Acquirer and its Partners severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PACS

	VIVRO FINANCIAL SERVICES PRIVATE LIMITED				
	Vivro House, 11 Shashi Colony, Opp. Suvidha Shopping Centre, Paldi, Ahmedabad - 380007, Gujarat, India. Tel No.: 079- 4040 4242 CIN: U67120GJ1996PTC029182				
	Email: investors@vivro.net Website: www.vivro.net				
	SEBI Reg. No. MB/INM000010122 Contact Person: Shivam Patel / Jay Shah				

For and on behalf of the Acquirer and the PACs:

Sd/-	Sd/-	Sd/-	Sd/-	Sd/-
9Anium Tech LLP	Gautam K. Shah	Vishwanathan V. Iyer	Shubhra T. Singh	Beena M. Shah
Name: Gautam K. Shah	(PAC - 1)	(PAC - 2)	(PAC - 3)	(PAC - 4)
DIN - 06379806	DIN - 06379806	DIN - 07550254	DIN - 09194475	DIN - 07049813
	Designated Partner	Designated Partner	Designated Partner	Partner

Place: Mumbai
Date: April 05, 2023